

(83)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No.1435/99

HON'BLE SHRI R.K. AHOOJA, MEMBER(A)

New Delhi, this the 10th day of September, 1999

Smt. Swaran Dhawan
W/o Shri S.L. Dhawan
R/o B-1-A/88A Janakpuri
New Delhi 110 058

....Applicant

(By Advocate: Shri D.S. Mahendru)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
5, Sham Nath Marg, Delhi
2. Director of Education
Govt. of NCT of Delhi
Old Secretariat, Delhi
3. Deputy Director of Education
Distt. West, New Moti Nagar
New Delhi 110 015

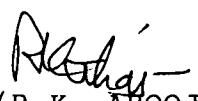
....Respondents

(By Advocate: None)

O R D E R (ORAL)

Learned counsel for applicant(s) submits that the applicant wants to withdraw the O.A. Permission is granted.

2. The O.A. is dismissed as withdrawn.


(R.K. AHOOJA)

MEMBER(A)

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